

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

LOK SABHA

UNSTARRED QUESTION NO - 1776
TO BE ANSWERED ON – 10/02/2026

DETAILS OF UNIQUE DISABILITY ID

1776. SHRI BAPI HALDAR:
SHRI RAJU BISTA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of persons with disabilities, along with the category of disability as per Census 2011, State and district-wise including West Bengal;
- (b) the total number of Unique Disability ID (UDID) cards issued so far, and the reasons for the long delay in issuance of UDID cards in the State along with type of disability, State and Gender-wise including West Bengal and in Darjeeling and Kalimpong districts;
- (c) the amount of funds released under the UDID scheme and details of works undertaken for the implementation UDID scheme, State-wise; and
- (d) whether it is a fact that UDID registration is mandatory for divyangs to avail assistance under ADIP scheme and if so, the steps taken by the Government to ensure that all divyangs are issued UDID cards for the effective implementation of ADIP scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

- (a) As per the data available on official website of the Registrar General and Census Commissioner of India (<https://censusindia.gov.in/nada/index.php/catalog/43469>), the total number of persons with disabilities, along with the category of disability as per Census 2011, State -wise including West Bengal is at Annexure-I.

(b) As per information available on the Unique Disability Identity (UDID) portal, 13376684 UDID cards have been issued across the country as on 05.02.2025. The issuance of UDID cards is carried out by the notified Hospitals authorized by respective State/UT Governments. the reasons and timelines of issuance of UDID cards depend upon the availability of medical infrastructure at the disposal of the State Governments. The status of issuance of UDID cards and Disabilities certificates in West Bengal and Darjeeling and Kalimpong as on 05.02.2026 is as under:

S. No.	State/District	Total no. of UDID cards
i.	West Bengal	2,19,853
ii.	Darjeeling	1,792
iii.	Kalimpong	627

(c) Under the UDID Sub scheme, one time grant-in-aid is provided to State/UT Government towards publicity of UDID project, procurement of Information Technology (IT) infrastructure for hospitals and digitization of manual disability certificates. Grant at the rate of Rs. 50,000/- (Rupees Fifty Thousand only) per month for appointing one State Coordinator per State/UT is also provided. A statement indicating State/UT wise fund released during the last three financial years and current financial year for the implementation of UDID sub scheme is at Annexure-II.

(d) New Disability assessment guidelines were framed and notified in consultation of Directorate General Health Services on 12.03.2024 with simplified assessment parameters. Eight zonal training programmes were conducted across the country covering more than 6000 disability assessment experts across the country.

Under the Scheme of Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP Scheme), the beneficiaries shall have a UDID Card or enrollment number of UDID card alongwith a disability certificate to avail aids and appliances for the first time. In order to avail the repeat benefit under ADIP Scheme, the beneficiaries shall have a UDID card.

In order to ensure effective implementation of ADIP Scheme, the Implementing agencies are encouraged to enroll the beneficiaries for UDID card at the time of assessment of beneficiaries for aids and assistive devices.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1776 to be answered on 10.02.2026 regarding
“Details of Unique Disability ID”

DISABLED POPULATION BY TYPE OF DISABILITY - 2011										
State Name	Total PwD	Seeing	Hearing	Speech	Movement	Mental Retardation	Mental Illness	Any other	Multiple disability	
JAMMU & KASHMIR	361153	66448	74096	18681	58137	16724	15669	66957	44441	
HIMACHAL PRADESH	155316	26076	26700	8278	32550	8986	5166	29024	18536	
PUNJAB	654063	82199	146696	24549	130044	45070	21925	165607	37973	
CHANDIGARH	14796	1774	2475	961	3815	1090	756	2583	1342	
UTTARAKHAND	185272	29107	37681	12348	36996	11450	6443	30723	20524	
HARYANA	546374	82702	115527	21787	116026	30070	16191	116821	47250	
NCT OF DELHI	234882	30124	34499	15094	67383	16338	10046	37013	24385	
RAJASTHAN	1563694	314618	218873	69484	427364	81389	41047	199696	211223	
UTTAR PRADESH	4157514	763988	1027835	266586	677713	181342	76603	946436	217011	

BIHAR	2331009	549080	572163	170845	369577	89251	37521	431728	110844
SIKKIM	18187	2772	5343	1577	2067	516	513	2459	2940
ARUNACHAL PRADESH	26734	5652	8127	1538	3235	1264	631	3878	2409
NAGALAND	29631	4150	8940	2294	3828	1250	995	4838	3336
MANIPUR	58547	19194	12891	2661	5315	4846	1459	8628	3553
MIZORAM	15160	2035	3354	1163	1976	1585	1050	1914	2083
TRIPURA	64346	10828	11695	4567	11707	4307	2909	11825	6508
MEGHALAYA	44317	6980	12353	2707	5312	2332	2340	8717	3576
ASSAM	480065	80553	101577	39750	76007	26374	18819	87461	49524
WEST BENGAL	2017406	424473	315192	147336	322945	136523	71515	402921	196501
JHARKHAND	769980	180721	165861	46684	147892	37458	20157	112372	58835
ODISHA	1244402	263799	237858	68517	259899	72399	42837	172881	126212
CHHATTISGARH	624937	111169	92315	28262	190328	33171	20832	76903	71957
MADHYA PRADESH	1551931	270751	267361	69324	404738	77803	39513	295035	127406
GUJARAT	1092302	214150	190675	60332	245879	66393	42037	197725	75111

DAMAN & DIU	2196	382	309	149	620	176	89	264	207
DADRA & NAGAR HAVELI	3294	429	715	201	682	180	115	483	489
MAHARASHTRA	2963392	574052	473271	473610	548418	160209	58753	510736	164343
ANDHRA PRADESH	2266607	398144	334292	219543	538934	132380	43169	409775	190370
KARNATAKA	1324205	264170	235691	90741	271982	93974	20913	246721	100013
GOA	33012	4964	5347	5272	5578	1817	1675	5784	2575
LAKSHADWEEP	1615	337	224	73	361	112	96	183	229
KERALA	761843	115513	105366	41346	171630	65709	66915	96131	99233
TAMIL NADU	1179963	127405	220241	80077	287241	100847	32964	238392	92796
PUDUCHERRY	30189	3608	6152	1824	9054	2335	853	4137	2226
ANDAMAN & NICOBAR ISLANDS	6660	1084	1219	531	1593	294	364	838	737
Total	26814994	5033431	5072914	1998692	5436826	1505964	722880	4927589	2116698

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1776 to be answered on 10.02.2026 regarding
“Details of Unique Disability ID”

State wise & Financial Year wise expenditure under UDID Sub Scheme						
S.No.	States/UTS	2022-23	2023-24	2024-25	2025-26	Grand Total
		Fund Released (Rs. in Lakh)	(Rs. in Lakhs)			
1	ANDAMAN AND NICOBAR ISLANDS	8.04	6.00	6.50	4.38	24.92
2	ANDHRA PRADESH	5.00	6.00	5.20	5.10	21.30
3	ARUNACHAL PRADESH	6.00	3.00	6.00	3.00	18.00
4	ASSAM	7.13	3.00	4.00	9.44	23.57

5	BIHAR	5.00	6.00	6.30		17.30
6	CHANDIGARH	6.75	4.37	6.30	6.58	24.00
7	CHHATTISGARH	0	0	0	0	0
8	DADRA AND NAGAR HAVELI & DAMAN AND DIU	0	0	6.00	4.72	10.72
9	DELHI	4.28	6.00	1.00	0	11.28
10	GOA	3.00	3.00	3.00	12.75	21.75
11	GUJARAT	6.00	3.00	4.43	6.72	20.15
12	HARYANA	0	0	0	0	0
13	HIMACHAL PRADESH	4.57	5.78	3.15	6.45	19.95
14	JAMMU AND KASHMIR	16.00	0	0	0	16.00
15	JHARKHAND	0	8.49	3.00	5.41	16.90

16	KARNATAKA	0	3.00	6.23	5.25	14.48
17	KERALA	3.00	0	0	0	3.00
18	LADAKH	0	0	0	0	0
19	LAKSHADWEEP	0	0	0	0	0
20	MADHYA PRADESH	0	0	0	0	0
21	MAHARASHTRA	3.00	5.66	0	7.18	15.84
22	MANIPUR	18.00	6.00	3.00	3.30	30.30
23	MEGHALAYA	0	0	0	0	0
24	MIZORAM	6.00	6.00	4.00	5.00	21.00
25	NAGALAND	3.65	6.00	4.00	2.00	15.65
26	ODISHA	0	0	0	0	0

27	PUDUCHERRY	4.00	0	2.70	5.66	12.36
28	PUNJAB	0	5.09	0	3.15	8.24
29	RAJASTHAN	3.00	2.91	3.00	3.00	11.91
30	SIKKIM	6.00	7.50	3.00	3.15	19.65
31	TAMIL NADU	5.67	3.00	0	0.94	9.61
32	TELANGANA	0	0	0	0	0
33	TRIPURA	15.82	0	3.52	1.46	20.80
34	UTTAR PRADESH	9.76	33.70	1.20	7.83	52.49
35	UTTARAKHAND	3.00	6.00	3.15	6.15	18.30
36	WEST BENGAL	6.00	0	0	0	6.00
Total		158.67	139.50	88.68	118.62	505.47
